

# HIGH COURT OF JUDICATURE AT ALLAHABAD

## NOTIFICATION

**DATED: ALLAHABAD: April 4, 2007**

**No. 119 / JR(S)/2007**

Pursuant to Government Office Memorandum No. 852/ II-4-07-3 (5)/ 91 T.C.-1 dated 4.4.2007 Sri **Yatish Chandra Gupta**, Officer on Special Duty, Sant Kabir Nagar be appointed/ posted as Member Secretary, U.P. State Legal Services Authority, Lucknow vice Sri Tanveer Ahmad Siddiqui with immediate effect.

**No. 120 / JR(S)/2007**

On reversion to the regular line Sri **Tanveer Ahmad Siddiqui**, Member Secretary, U.P. State Legal Services Authority, Lucknow is appointed as Officer on Special Duty, Sant Kabir Nagar vice Sri Yatish Chandra Gupta with immediate effect.

**BY ORDER OF THE COURT,**

Sd/-  
**(SWATANTRA SINGH)**  
**REGISTRAR GENERAL**

**No. 99 / JR (S)/ 2007, Dated: Allahabad: April 4, 2007.**

Copy forwarded for information and necessary action to:

1. Pramukh Sachiv, Niyukti, U.P. Shasan, Lucknow.
2. Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow.
3. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001.
4. The Special Secretary (Law) and Additional Legal Remembrancer, Government of U.P. Supreme Court (Legal Cell), III Floor, Bar Council of India Building, 21 Rouse Avenue Urdu Ghar Marg, New Delhi.
5. The Director, Institute of Judicial Training & Research, U.P., Vineet Khand, Gomti Nagar, Lucknow. (Information available on E-mail).
6. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
7. All the District & Sessions Judges subordinate to the High Court of Judicature at Allahabad.(Information available on E-mail).

The Officers mentioned above shall hand over charge of their present post and shall proceed to take over charge of their new postings with immediate effect.

The handing and taking over charge certificates may kindly be sent to the Joint Registrar (Services), High Court, Allahabad forthwith.

It is to add that local arrangement shall be made by you in pursuance to the circular letter No.27/D.R.(S)/2000 dated 21.6.2000.

8. (i) Sri Tanveer Ahmad Siddiqui, Member Secretary, U.P. State Legal Services Authority, Lucknow.  
(ii) Sri Yatish Chandra Gupta, Officer on Special Duty, Sant Kabir Nagar.

You shall hand over charge of your present post and shall proceed to take over charge of your new posting with immediate effect.

The handing and taking over charge certificates may kindly be sent to the Joint Registrar (Services), High Court, Allahabad forthwith.

9. The Registrar, High Court, Lucknow Bench, Lucknow. (Information available on E-mail).
10. The Publication Secretary, U.P. Judicial Services Association Office, A-1, River Bank Judges Colony, Lucknow.

11. The District Magistrate, Basti/ Sant Kabir Nagar.
12. The Treasury Officer, Basti/ Sant Kabir Nagar.
13. Mahalekhakar, (Lekha Evam Hakdari-2/ Audit-2) U.P., Allahabad.
14. The Registrar (Confidential), High Court, Allahabad.
15. The Joint Registrar (I), High Court, Allahabad.
16. The Officer On Special Duty/Incharge Computer Centre, High Court, Allahabad.
17. The Deputy Registrar (G), High Court, Allahabad
18. The Assistant Registrar (Budget), High Court, Allahabad.
19. The Section Officer (Admin.A-3 Section), High Court, Allahabad.
20. The Section Officer (Admin.C Section), High Court, Allahabad.
21. The Director, Printing & Stationary, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
22. P.S. to Hon'ble Judges, with the request to place this notification before the Hon'ble Judges sitting at Allahabad & Lucknow for their Lordship's kind perusal. (Information available on E-mail).

**BY ORDER OF THE COURT**

**Sd/-  
(PRATYUSH KUMAR)  
JOINT REGISTRAR (SERVICES)**